

ITEM NO.801

COURT NO.15

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA NO.142463/24 IN CIVIL APPEAL NO(S). 9909/2013

MIRZA ANIS AHMED(DEAD) THROUGH LRS.

APPELLANT(S)

VERSUS

RAMJAS SINGH YADAV (DEAD) THR. LRS. & ANR.

RESPONDENT(S)

Date : 07-02-2025 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Mr. Praveen Jain, AOR (mentioned by)

For Respondent(s) : Mr. Garvesh Kabra, AOR

UPON being mentioned the court made the following
O R D E R

Not to be deleted from the notified date, i.e.
13.02.2025.

(Ram Subhag Singh)
Assistant Registrar

(Geeta Ahuja)
Assistant Registrar-cum-PS